

FORM- G (RE-ISSUE)
INVITATION FOR EXPRESSION OF INTEREST FOR
DELCRAY CABLES PRIVATE LIMITED OPERATING IN MANUFACTURE OF
PLASTIC ITEMS AT 29, S B S COLONY, RAJPURA, DISTT PATIALA, PUNJAB PB-
147001

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Delcray Cables Private Limited CIN: U31300PB1993PTC013429
2.	Address of the registered office	29, S B S Colony, Rajpura, Distt Patiala, Punjab PB- 147001
3.	URL of website	https://delcraycables.abc2016.net/
4.	Details of place where majority of fixed assets are located	Plot No. 18, Focal Point, Rajpura, Patiala, Punjab- 140401
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending a request to Resolution Professional at: cirp.delcraycables@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to Resolution Professional at: cirp.delcraycables@gmail.com
10.	Last date for receipt of expression of interest	21-06-2023
11.	Date of issue of provisional list of prospective resolution applicants	22-06-2023

12.	Last date for submission of objections to provisional list	27-06-2023
13.	Process email id to submit EOI	cirp.delcraycables@gmail.com



Jalesh Kumar Grover

Resolution Professional

In the Matter of M/s Delcray Cables Private Limited

Regn No. IBBI/IPA-001/IP-P00200/2017-2018/10390

Email: For Correspondence- cirp.delcraycables@gmail.com; cirp.delcray@gmail.com

Email: Regd. With IBBI- jk.grover27@gmail.com

Mobile: +916283-281078

Date: 14-06-2023

Place: Chandigarh

FORM- G (RE-ISSUE)
INVITATION FOR EXPRESSION OF INTEREST FOR
DELCRAY CABLES PRIVATE LIMITED OPERATING IN
MANUFACTURE OF PLASTIC ITEMS AT 29, S B S COLONY,
RAJPURA, DISTT. PATIALA, PUNJAB- 147001

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	Delcray Cables Private Limited CIN: U31300PB1993PTC013429
2.	Address of the registered office	29, S B S Colony, Rajpura, Distt Patiala, Punjab PB- 147001
3.	URL of website	https://delcraycables.ibc2016.net/
4.	Details of place where majority of fixed assets are located	Plot No. 18, Focal Point, Rajpura, Patiala, Punjab- 140401
5.	Installed capacity of main products/ Services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending a request to Resolution Professional at: cirp.delcraycables@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to Resolution Professional at: cirp.delcraycables@gmail.com
10.	Last date for receipt of expression of interest	21-06-2023
11.	Date of issue of provisional list of prospective resolution applicants	22-06-2023
12.	Last date for submission of objections to provisional list	27-06-2023
13.	Process email id to submit EOI	cirp.delcraycables@gmail.com

Sd/-
Jalesh Kumar Grover
Resolution Professional
In the Matter of M/s Delcray Cables Private Limited
Regn No. IBBI/PA-001/IP-P00200/2017-2018/10390
Email: For Correspondence-
cirp.delcraycables@gmail.com; cirp.delcray@gmail.com
Email: Regd. With IBBI- jk.grover27@gmail.com
Mobile: +916283-281078

Date: 14-06-2023
Place: Chandigarh

ਫਾਰਮ ਜੀ (ਮੁੜ-ਜਾਰੀ)

**29, ਐਸਬੀਐਸ ਕਾਲੋਨੀ, ਰਾਜਪੁਰਾ, ਜ਼ਿਲ੍ਹਾ ਪਟਿਆਲਾ, ਪੰਜਾਬ-147001 ਵਿਖੇ
ਪਲਾਸਟਿਕ ਆਈਟਮਾਂ ਦੇ ਉਤਪਾਦਨ ਦਾ ਕੰਮ ਕਰਨ ਵਾਲੀ ਡੇਲਕਰੇਅ ਕੇਬਲਜ਼
ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਲਈ ਰੁਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਲਈ ਸੱਦਾ**

[ਇਨਸੋਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰਪਟਸੀ ਓਰਡਰ ਆਫ ਇੰਡੀਆ (ਸਮੂਹਿਕ ਵਿਅਕਤੀਆਂ ਵਾਸਤੇ ਦਿਵਾਲਾ ਪ੍ਰਸਤਾਵ ਪ੍ਰਕਿਰਿਆ) ਰੈਗੂਲੇਸ਼ਨਜ਼, 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 36ਏ (1) ਅਧੀਨ]

ਸੰਬੰਧਤ ਵੇਰਵੇ

1.	ਕਾਰਪੋਰੇਟ ਡਾਇਰੈਕਟਰ ਦਾ ਨਾਮ ਪੇਨ / ਸੀਆਈਐੱਨ / ਐੱਲਐੱਲਪੀ ਨੰ. ਸਮੇਤ	ਡੇਲਕਰੇਅ ਕੇਬਲਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ CIN: U31300PB1993PTC013429
2.	ਰਜਿਸਟਰਡ ਦਫਤਰ ਦਾ ਪਤਾ	29, ਐਸਬੀਐੱਸ ਨਗਰ, ਰਾਜਪੁਰਾ, ਜ਼ਿਲ੍ਹਾ ਪਟਿਆਲਾ, ਪੰਜਾਬ-147001
3.	ਵੈੱਬਸਾਈਟ ਦਾ ਯੂਆਰਐੱਲ	https://delcraycables.ibc2016.net/
4.	ਉਸ ਜਗ੍ਹਾ ਦੇ ਵੇਰਵੇ ਜਿੱਥੇ ਜ਼ਿਆਦਾਤਰ ਫਿਕਸਡ ਅਸਾਸੇ ਹਨ	ਪਲਾਟ ਨੰ 18, ਫੈਕਲ ਪੁਆਇੰਟ, ਰਾਜਪੁਰਾ, ਪਟਿਆਲਾ, ਪੰਜਾਬ-140401
5.	ਮੁੱਖ ਉਤਪਾਦਾਂ / ਸੇਵਾਵਾਂ ਦੀ ਇੰਸਟਾਲਡ ਸਮਰਥਾ	ਮਾਲੂਮ ਨਹੀਂ
6.	ਪਿਛਲੇ ਵਿੱਤੀ ਸਾਲ ਵਿਚ ਵੇਚੇ ਗਏ ਮੁੱਖ ਉਤਪਾਦਾਂ / ਸੇਵਾਵਾਂ ਦੀ ਮਾਤਰਾ ਅਤੇ ਕੀਮਤ	ਮਾਲੂਮ ਨਹੀਂ
7.	ਮੁਲਾਜ਼ਮਾਂ ਅਤੇ ਕਾਮਿਆਂ ਦੀ ਗਿਣਤੀ	ਨਿੱਲ
8.	ਦੋ ਸਾਲਾਂ ਦੀ ਉਪਲੱਬਧ ਵਿੱਤੀ ਸਟੇਟਮੈਂਟਾਂ (ਸ਼ਡਿਊਲ ਨਾਲ), ਕ੍ਰੈਡੀਟਰਜ਼ ਦੀਆਂ ਸੂਚੀਆਂ, ਸਮੇਤ ਹੋਰ ਵੇਰਵੇ, ਪ੍ਰਕਿਰਿਆ ਦੀਆਂ ਸਬੰਧਿਤ ਈਵੈਂਟਸ ਦੀਆਂ ਸਬੰਧਿਤ ਤਰੀਕਾਂ ਮੌਜੂਦ ਹਨ :	ਵੇਰਵਿਆਂ ਨੂੰ cirp.delcray@gmail.com 'ਤੇ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਵੀਡੇਂਸ਼ਨ ਨੂੰ ਬੇਨਤੀ ਭੇਜ ਕੇ ਮੰਗ ਕੀਤੀ ਜਾ ਸਕਦੀ ਹੈ।
9.	ਕੌਡ ਦੇ ਸੈਕਸ਼ਨ 25(2) (ਐਚ) ਅਧੀਨ ਮਤਾ ਬਿਨੈਕਾਰਾਂ ਵਾਸਤੇ ਯੋਗਤਾ ਉਪਲੱਬਧ ਹੈ ਵਿਖੇ-	ਵੇਰਵਿਆਂ ਨੂੰ cirp.delcray@gmail.com 'ਤੇ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਵੀਡੇਂਸ਼ਨ ਨੂੰ ਬੇਨਤੀ ਭੇਜ ਕੇ ਮੰਗ ਕੀਤੀ ਜਾ ਸਕਦੀ ਹੈ।
10.	ਰੁਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਪ੍ਰਾਪਤ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ	21-06-2023
11.	ਸੰਭਾਵੀ ਮਤਾ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	22-06-2023
12.	ਆਰਜੀ ਸੂਚੀ ਸਬੰਧੀ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਆਖਰੀ ਮਿਤੀ	27-06-2023
13.	ਈਐਮਐਲ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਲਈ ਈ-ਮੇਲ ਆਈਡੀ	cirp.delcraycables@gmail.com

ਸਹੀ/- ਜਲੇਸ਼ ਕੁਮਾਰ ਗਰੋਵਰ

ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਵੀਡੇਂਸ਼ਨਲ

ਡੇਲਕਰੇਅ ਕੇਬਲਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਦੇ ਮਾਮਲੇ ਵਿੱਚ

ਰਜਿ. ਨੰ. IBBI/PA-001/IP-P00200/2017-2018/10390

ਪੱਤਰ-ਵਿਹਾਰ ਲਈ ਈ-ਮੇਲ : cirp.delcraycables@gmail.com;

cirp.delcray@gmail.com

ਮਿਤੀ : 14-06-2023

ਆਈਬੀਬੀਆਈ ਨਾਲ ਰਜਿ. ਈ-ਮੇਲ : j.k.grover27@gmail.com

ਸਥਾਨ : ਚੰਡੀਗੜ੍ਹ

ਮੋਬਾਈਲ : +916283-281078